

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

IA 857/2021 IA 1813/2021 in C.P./(IB)/346/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **Color Cartons V/s Fizzy Foodlabs Pvt Ltd**

Appearance (via video-conference):

For Applicant – IAs 857&1813 : Adv Maulik Chokshi i/b Adv AMar
Khanna and Adv. Jonica Thakor.
Advocate

For the Respondent : None present

Section 60(5) & 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Therefore, list this matter on Board on 19.01.2023, for further consideration and hearing.

Sd/-

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SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare